## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION Dated, Shillong, the 24th April, 2015.

No.HCM.II/333/2013/1141-42 On her services having been required at the Registry of this High Court, Mrs.B.Giri, District & Sessions Judge, Jowai is transferred and posted as the Registrar General in the High Court of Meghalaya with immediate effect.

No.HCM.II/333/2013/1141-42 On her being transferred from the present place of posting Mrs.B.Mawrie, Registrar General, High Court of Meghalaya is posted as i/c District & Sessions Judge, Jowai with immediate effect.

Mrs. B.Mawrie, shall be the first mover by handing over her charge to Shri M.C.Tiken, Registrar and join her new place of posting on or before 25<sup>th</sup> April, 2015.

By order,

REGISTRAR